

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 602/9/HDB/2019 ✓
NAME OF THE COMPANY	Renuka Advanced Systems Pvt Ltd
NAME OF THE PETITIONER(S)	Anu Fastners Pvt Ltd
NAME OF THE RESPONDENT(S)	Renuka Advanced Systems Pvt Ltd
UNDER SECTION	9 OF IBC ✓

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. R. Sree Ramya } C. V. Naxasimham }	Adv	9492202233	Ramya

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Yarumpu G. Reddy	Adv	9502036363	
Devaraj Smit	Adv	8142071912	

ORDER

Counsels representing both sides are present. Respondent's counsel stated that the matter is settled and they have made payment of entire principal claim amount and the balance interest claim amount will be paid shortly and prayed time. At request of both sides, time is enlarged. Both sides are directed to file joint memo of settlement if the process of settlement is completed. Put up the matter on 12.03.2020.


MEMBER TECHNICAL

Rk


MEMBER JUDICIAL